

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

24

C.P No. 43/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company		Housing & Urban Development Corporation Ltd. -Vs- Pragati Social Infrastructure & Development Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Jaydeep Kar, Senior Adv } for petitioner Dr. A.W.  
2. Siddhartha Banerjee, Adv } 12/7/2017.  
3. Victoria Dutt, Adv  
4. Ankita Mitra, Adv. }  
Shawnak Ghosh, Adv. } Resp. NO. 3  
Akash Dey

ORDER

Ld. Counsels for the petitioners and the respondent no.3 are present.

Ld. Counsel for the respondents has informed that one connected case is in Bench No. 2. He submitted that Presiding Officer of Bench No. 1 has passed an order that C.P.No. 509/2010 (Partho

Ghosh & Anr. –versus- Pragati 47 Development & Ors.) be transferred to Bench No. 1 so that both the matter can be heard together.

List the matter on 25/08/2017.

(Vijai Pratap Singh)  
Member (J)